

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 3046
TO BE ANSWERED ON 31.12.2018

DELAYED PAYMENT TO MSMEs

3046. SHRI MAHEISH GIRRI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state;

(a) whether the Government has taken any steps to empower Micro, Small and Medium Enterprises (MSMEs) across the country to directly register their cases relating to delayed payments by Central Ministries / Departments/ CPSEs/ State Governments also providing them information about the pending payments with the said departments.

(b) if so, the details thereof;

(c) whether the Government has taken any initiative to capture data regarding MSMEs online to help the Ministry in saving the expenditure incurred at the time of 4th All India Census, which was in range of approximately Rs. 200 cr.; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE)
FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): Yes, Madam. The Ministry of Micro, Small & Medium Enterprises (MSME) has launched SAMADHAAN portal (https://samadhaan.msme.gov.in/MyMsme/MSEFC/MSEFC_Welcome.aspx) on 30th October, 2017 to enable Micro & Small Enterprises (MSEs) across the country to directly register their cases on line on the portal relating to delayed payments by Central Ministries / Departments/ CPSEs/ State Government etc.. The information about the pending payments from Central Ministries / Departments/ CPSEs/ State Government etc. is available in public domain and can be viewed by the MSEs.

(c)&(d): Ministry of Micro, Small and Medium Enterprises has introduced Udyog Aadhaar Memorandum (UAM) for registration of Micro, Small and Medium Enterprise (MSME) on self declaration basis.
